

**Central Administrative Tribunal
Principal Bench**

**CP No.223/2014
OA No.303/2013**

New Delhi, this the 11th day of August, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Rajesh Babu
Aged 44 years,
S/o Shri Shoki Lal,
R/o C-2, 36, Millenium Apartments,
Sector-18, Rohini,
Delhi 110089. ... Applicant.

(By Advocate : Shri Apurb Lal)

Versus

1. Shri Bimal Julka
The Secretary
Ministry of Information and Broadcasting
Shastry Bhawan,
New Delhi 110 001.
2. Sh. F. Saharyar
Director General
All India Radio,
Aakashwani Bhawan,
Parliament Street,
New Delhi 110 001. ... Respondents.

(By Advocate : Ms. Eshita Baruah for Shri Gaurang Kanth for respondent No.2.)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

In compliance to the judgment dated 21.03.2014 passed by this Tribunal in OA No.303/2013, the respondents have handed over a Cheque of Rs.4,76,159/- to the applicant. This amount includes interest for the period from 10.06.2011 to 14.05.2015 only.

2. Ms. Eshita Baruah, learned counsel appearing on behalf of respondent No.2 submits that because the sanction was accorded only for the above said period, hence the interest could not be paid beyond that.

3. We have seen the aforesaid judgment dated 21.03.2014. The respondents were required to pay the amount with interest at GPF rates. Hence, the interest was payable up to the date of payment. The payment has been made on 08.08.2016. There is no reason to deny interest to the applicant beyond 14.05.2015 and up to 08.08.2016. Though the judgment is substantially complied with, however, the part pertaining to the interest has not been fully complied with.

4. Under these circumstances, the CP is disposed of with direction to the respondents to pay the balance amount of interest from 14.05.2015 up to 08.08.2016 within a period of three months. In the event, this direction is not complied with the applicant shall have the liberty to seek revival of the present CP. Proceedings are dropped.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/